NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.75/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Mrs. Indira Jayantilal Vikamsey & Anr.

M/s. Pla Electro Appliances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

SVNO. 3. (i) Adv. Shrey Shah For the

116 Adv. Aurup Dayuph Respondent

(ii) Dr. Dupti Muhah

Adv. tor potitioners

ORDER

T.C.P. No. 75/397-398/CLB/MB/MAH/2010

- 1. The Learned Representatives of both the sides are present.
- They state that the efforts of Settlement has now failed, therefore, may be 2. listed for Final Hearing. It is also stated that the pleadings are complete.
- 3. To be listed for Final Hearing on 09.01.2018. 11

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 15.11.2017.

Sd/-M.K. Shrawat Member (Judicial)

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